

DIVISION BENCH
COURT - I

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/25(KB)2024
IN
C.A.(CAA)/35(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	AJAY COMMERCIAL CO PVT LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Mr. D.N.Sharma, Adv.] For the petitioner
Mr. T.Khaitan, Adv.]

O R D E R

1. Ld.Counsel for the petitioner present.
2. Registry is directed to issue Notice to the RBI for its observation on the scheme, by speed post and email and place tracking information on record.
3. Post the matter on **02/08/2024 at 4.15 P.M.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)